

**Reward Scheme :**

The reward scheme is additional motivation for achieving month to month targets set in advance. The scheme is based on achievement of monthly production targets fixed in advance, specified in five levels for main production units (decided every month) and also on quality/techno-economic performance. The targets under this scheme are fixed with relation to the annual production plan (APP). The scheme is based on production and quality/techno-economics, and is applicable to all non-executives and executives upto E-5 level. The maximum payment potential for the lowest and highest level of non-executives under the reward scheme varies from about Rs. 250/- to Rs. 600/- per month.

(c) and (d). No, Sir.

(e) Does not arise in view of (c) & (d) above

**Development of Civil Aviation Network**

2915 SHRI BRAJ MOHAN RAM : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of proposed schemes for the development of Civil Aviation network in Bihar, West Bengal, Assam and Tripura, and

(b) the amount fixed for this purpose?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The amount fixed for development of Civil Aviation network in Bihar is Rs. 5107 lakhs. The main schemes of development are construction of terminal building and resurfacing of runway at Patna Airport, resurfacing of runway at Ranchi Airport, development and upgradation of Gaya airport and upgradation of aeronautical and communication equipments.

The amount set aside for development of civil aviation in West Bengal is Rs. 5853 lakhs. The main schemes for development are expansion of terminal building at Calcutta airport, development of new terminal complex at Bagdogra airport, and upgradation aeronautical and communication equipments.

The outlay for development of Civil Aviation in Assam is Rs. 14297 lakhs. The major schemes for development are modification of terminal building and extension of runway at Guwhati airport, strengthening of runway and modification of terminal building at Dibrugarh airport, construction of Civil Air Terminal Complex at Tezpur airport, construction of terminal building and extension of runway pavements at Lilabari airport, expansion of terminal building at Silchar airport and upgradation of development of aeronautical communication equipments.

The amount fixed for development of civil aviation in Tripura is Rs. 3944 lakhs and the main scheme is for development and strengthening of runway and expansion of terminal building and modernisation of aeronautical and communication equipments at Agartala.

[English]

**Telephone Exchanges in Country**

2916. SHRI RAMSHAKAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of telephone exchanges all over the country, state-wise;

(b) the number of telephone exchange in the district Sonebhadra of Uttar Pradesh;

(c) whether the Union Government propose to connect all the development blocks with the exchanges;

(d) if so, the reasons for not providing exchanges in all the development blocks of district Sonebhadra; and

(e) the time by which all the development blocks are likely to be connected with exchanges?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The total number of telephone exchanges in the country is 21328. The State-wise break up is given in the enclosed statement.

(b) 15 (Fifteen).

(c) Yes, Sir.

(d) and (e). Exchanges are being provided as per the registered demand, progressively.

**STATEMENT***Total Number of Telephone Exchanges in the Country as on 30.9.96 State-wise*

1. Andhra Pradesh	2066
2. Assam	287
3. Bihar	790
4. Delhi	127
5. Gujrat	1397
6. Haryana	750
7. Himachal Pradesh	549
8. Jammu & Kashmir	223
9. Karnataka	2037
10. Kerala	768
11. Madhya Pradesh	2664
12. Maharashtra (Including Mumbai & Goa)	2609
13. North Eastern Region (Including Arunachal Pradesh, Meghalaya, Tripura, Nagaland, Mizoram, Manipur)	232
14. Orissa	713
15. Punjab	856

16. Rajasthan	1453
17. Tamil Nadu (Including Chennai)	1414
18. Uttar Pradesh	1734
19. West Bengal (Including Calcutta Sikkim and Andaman Nicobar)	659
<b>Total</b>	<b>21328</b>

#### Increase in Wages

2917. SHRI SOUMYA RANJAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to increase the honorarium/wages of extra departmental employees;

(b) if so, the steps being taken in this direction; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c). One man Committee has been constituted under the Chairmanship of Justice Charanjit Talwar, retired Judge of Delhi High Court to examine the condition of service and emoluments and other facilities available to the Extra Departmental Agents. The Committee has not submitted its report so far. The tenure of the Justice Talwar Committee Postal Extra Departmental System has been extended for a further period from 1.10.96 to 15.2.97 or three months from the date of submission of the Report of the Vth pay Commission, whichever is later.

#### Catering / Vending Contracts

2918. SHRIMATI GEETA MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) the policy of the Government regarding transfer/renewal of the catering/vending contract of the legal heir of the deceased contractor after completion of unexpired period; and

(b) the detail of catering/vending contracts held by legal heirs of the deceased contractor in each zonal railways, division-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) As per policy, in the event of death of licensee of a catering/vending unit, the licence can be transferred in the name of legal heir for the unexpired period of contract. Renewal of contract is permissible based, *inter-alia*, on satisfactory performance of the applicant.

(b) Information is being collected and will be laid on the Table of the Sabha.

#### Electrification of Railway Routes

2919. SHRI ARUN KUMAR SARMA : Will the Minister of RAILWAYS be pleased to state :

(a) the details of rail routes electrified in Assam so far; and

(b) the details of rail routes which are proposed to be electrified in the State in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No railway route has been electrified so far in the State of Assam.

(b) At present, there is no proposal to electrify any of the railway routes falling in the State of Assam.

[Translation]

#### Facilities to Class III and IV Employees

2920. SHRI ANIL KUMAR YADAV : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the third and fourth class employees of MTNL, Delhi and MTNL, Mumbai are not enjoying the same facilities as have been given to employees of same categories in other parts of the country for the last decade;

(b) whether the case of providing deputation facility to these employees is still pending;

(c) if so, the details thereof; and

(d) the steps being taken by the Government in order to provide same service conditions and facilities to them as have been given to the employees of same categories in the other parts of the country?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir. In fact MTNL employees enjoy some additional facilities.

(b) Yes, Sir.

(c) The case is pending in the Central Administrative Tribunal, Principal Bench, New Delhi.

(d) In view of (a) above, no further steps are required to be taken.

#### Ring Railway Service in Delhi

2921. SHRI CHHATRAPAL SINGH :  
SHRI JAI PRAKASH AGARWAL :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to make the Ring Railway Service in Delhi more systematic and efficient with a view to improve environment and to reduce congestion on roads;

(b) if so, the details thereof;

(c) the amount allocated for the development of Ring Railway Service in Delhi during the last three years, till date, and the achievements made in this regard;